

In the National Company Law Tribunal, Jaipur

Item No. 201
CP No. (IB) 248/9/JPR/2019

UNDER SECTION 9 OF IBC, 2016

In the matter of:

Prestress Steel LLP

.....Applicant/Petitioners

VS.

Anamika Conductors Pvt. Ltd.

.....Respondent

Order dated: 14.10.2019

Coram: SH. RAGHU NAYYAR, TECHNICAL MEMBER

ORDER

Due to administrative reasons, the matter is reposted on 17.10.2019.

Sd-

(RAGHU NAYYAR)
TECHNICAL MEMBER